COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 227 of 2012 & IA-20 of 2014

Dated : 30th January, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. …Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Akhil Sibbal
Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhanr for MERC
Mr. Aniket Prasoon and
Mr. S.R. Nargolkar for consumer

ORDER

We have heard the Learned Counsel for the parties. The IA No. 20 of 2014 is taken on record. The Learned Counsel for all the parties are directed to file their respective written submissions on or before 10.2.2014 after serving copy on the other side.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

mk